

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.No. 08/KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> October 2017, 10.30 A.M**

Name of the Company		Atul Kumar Sultania & Ors -Vs- Ghata Balaji Rasayan sales Pvt Ltd & Ors.	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	RICKY RAY	Res. 1&3	Ricky Ray 25. 10. 17
2.	Koushik Saha		
3.	Deepnali Roychoudhury	Res. 2, 4, 5, 6	Deepa 25. 10. 17
1.	RATNANKO BANERJI, SR. ADV		
2.	D. N. SHARMA, ADV		
3.	NIRMALYA DASGUPTA, ADV		
4.	SRISTI BARMAN ROY, ADV		
5.	SHWETANK NICAM, ADV		
6.	Ms. ARYAA CHATTERJEE, ADV		

( For Petitioners )  
Ricky Ray  
25. 10. 17

**ORDER**

Ld. Counsel for the petitioners and the respondent nos. 1 to 6 are

present.

Ld. Counsel for both the parties submitted that settlement process is going on and as such prayed for adjournment. Prayer is allowed.

List on 11/12/2017.

Sd

(Jinan K.R.)  
Member (J)

Sd

(Vijai Pratap Singh)  
Member (J)